

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/89/(IB)/2018  
NAME OF THE PETITIONER(S) : ISMT LTD  
NAME OF THE RESPONDENT(S) : INDIA FORGE & DROP STAMPINGS LTD  
UNDER SECTION : 9 RULE 6

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE  
REPRESENTATION BY WHOM

1. V. N. BANAKI HORE

COUNSEL FOR RESPONDENT



2. ROHAN RAJASEKARAN  
+91 7353315532

Counsel for Petitioner



**ORDER**

Counsel for both the parties present. Counsel for the  
Corporate Debtor prayed for time to file the Counter. At request,  
time is enlarged. Put up on **07.03.2018 at 10.30 A.M.**

(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)